INDIAN TEXPRENEURS FEDERATION

4545. SHRIMATI POONAM MAHAJAN:

Will the Minister of TEXTILES वस्त्र मंत्री

be pleased to state:

(a) whether the Ministry has taken note of the Indian Texpreneurs Federation (ITF)'s 11-point appeal and suggestions that aim to inform about the urgent need to improve the competitiveness of the textile sector, if so, the details thereof;

(b) whether the Government has initiated measures to create mechanisms to help the members of the ITF improve the condition of textile industry; and

(c) if so, the details thereof?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति ज़ूबिन इरानी)

MINISTER OF TEXTILES
(SMT. SMRITI ZUBIN IRANI)

(a) to (c): Yes sir. Measures taken by Government to improve the condition of the textile industry are as follows:

(i)   Government is focusing on skill development and capacity building in both unorganized and organized textile sectors through SAMARTH scheme.

(ii)   To promote manufacturing and export of MMF based products, the inverted duty structure at the stage of fabric was corrected by permitting refund of unused input tax credits w.e.f. 01.08.2018. Further, to boost manufacturing and Make in India, customs duty was enhanced on 298 MMF fabric lines.

(iii)   To increase competitiveness of textile industry, Government announced a Special Package for garments and made ups. A key element of the package is the Rebate of State Levies (RoSL) Scheme. The RoSL scheme has now been replaced by the new Scheme for Rebate of State and Central Taxes and Levies (RoSCTL) w.e.f 7th March 2019. Under the said scheme state and central taxes and levies which are present in the cost of exports of garments and made-ups shall be rebated through IT driven scrips issued by DGFT.

(iv)   To identify issues and solutions to enhance exports, Government has regular interface with various Ministries/Departments, industry associations and Export Promotion Councils

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